

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1989/2007

(From the judgement and order dated 28/09/2006 in WP No. 5075/2005 of The  
HIGH COURT OF BOMBAY AT NAGPUR)

MOHD.ISMAIL

Petitioner(s)

VERSUS

DINKAR VINAYAKRAO DORLIKAR

Respondent(s)

(With prayer for interim relief )

Date: 26/09/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Subhash Chandra Jain,Adv.

For Respondent(s)

Mr. Chander Shekhar Ashri,Adv.

UPON hearing counsel the Court made the following  
ORDER

There is no request for rejoinder affidavit. List the matter before the  
Hon'ble Court.

(S.G.SHAH)  
Registrar